



॥ आयकर अपीलीय न्यायाधिकरण, रायपुर न्यायपीठ ॥



**IN THE INCOME TAX APPELLATE TRIBUNAL, RAIPUR BENCH**

**AT : PUNE**

**BEFORE SHRI RAVISH SOOD, JUDICIAL MEMBER**

**AND**

**SHRI G. D. PADMAHSHALI, ACCOUNTANT MEMBER**

**आयकर अपील सं. / ITA No. 163/RPR/2018**

**निर्धारण वर्ष / Assessment Year : 2013-14**

Manawta Charitable And Welfare Trust,  
1<sup>st</sup> Floor, Shyam Hotel, Ram Sagar Para,  
Raipur, CG

PAN : AACTM1603M

..... अपीलार्थी /

**Appellant**

**बनाम / V/s.**

Commissioner Of Income Tax,  
Exemption, Bhopal

..... प्रत्यर्थी /

**Respondent**

**द्वारा / Appearances**

Assessee by : Shri Praveen Jain, CA

Revenue by : Shri Debashish Lahiri

सुनवाई की तारीख / Date of conclusive Hearing : 17/11/2022

घोषणा की तारीख / Date of Pronouncement : 17/11/2022

**आदेश/ ORDER**

**PER G. D. PADMAHSHALI, AM;**

Appeal of the assessee is assailed against the order of Commissioner of Income Tax, Exemption, Bhopal, [for short **"CIT, Exemption"**] dt. 13/08/2018 passed u/s 12AA(3) of the Income-tax Act, 1961 [for short **"the Act"**] ordering cancellation of registration.



2. On this date of physical hearing, the learned representative for the assessee [for short "AR"] referring to the withdrawal application dt. 16/11/2022 prayed for withdrawal of the appeal reiterating the contents thereof, recording no objection from the learned departmental representative [for short "DR"] in allowing the withdrawal, we order accordingly.

**3. Resultantly, the appeal of the appellant assessee is dismissed as withdrawn.**

In terms of rule 34 of ITAT Rules, the order pronounced in the open court on this Thursday 17<sup>th</sup> day of November, 2022.

Sd/-  
**RAVISH SOOD**  
**JUDICIAL MEMBER**

Sd/-  
**G. D. PADMAHSHALI**  
**ACCOUNTANT MEMBER**

पुणे / PUNE ; दिनांक / Dated : 13<sup>th</sup> day of December, 2022.

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Pr. CIT, Raipur (C.G.-India)
4. The CIT(A)-10, Raipur (C.G.-India)
5. विभागीय प्रतिनिधि, आयकर अपीलीय न्यायाधिकरण, रायपुर बेंच / DR, ITAT, Raipur Bench,
6. गार्डफ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

वरिष्ठ निजी सचिव / Sr. Private Secretary  
आयकर अपीलीय न्यायाधिकरण, पुणे / ITAT, Pune.